निर्माण, भ्रावास म्रं र पूर्ति मंत्रालय में उपमंत्री (सरदार इकबाल सिंह): (क) 96,000 रुपए।

(ख) 521

[THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING (SARDAR IOBAL AND SUPPLY SINGH): (a) Rs. 96,000.

(b) 52.]

केन्द्रीय सचिवालय के भवनों की मरम्मत तथा सजाव : पर किया गया सर्च

284. श्री बत्तोपन्त ठेंगडी निर्माण स्नावास संर पूर्ति मन्त्री यह बताने की बपाकरेगे कि:

- (क) नई दिल्ली में केन्द्रीय सचिवालय के भवनो की मरम्मत तथा उनकी सजावट पर प्रति वष कितनी राणि खर्च की जाती है: ग्रौर
- (ख) 1968-69 के वित्तीय वर्ष में इस मद के ग्रधीन कितने रुपए व्यय किये लाने का प्रावधान है ?

†[Expenditure on the repairs and deco-RATIONS OF THE CENTRAL SECRETARIAT BUILDINGS

284. SHRI D. THENGARI: the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) the expenditure incurred nually on the repairs and decorations of the Central Secretariat buildings in New Delhi; and
- (b) the provision for expenditure under this item made in the financial year 1968-69?]

भिर्माण, ब्रावास भ्रौर पूर्ति मंत्रालय में उपमंत्री (सरदार इकबाल सिंह): अनुमान है कि यह जानकारी नार्थ ग्रौर साउथ ब्लाकों के बारे में मांगी गई है जो कि प्राय. केन्द्रीय

सचिवालय के भवन माने जाते हैं। यदि हाँ, तो उत्तर निम्नलिखित है :--

to Questions

- (क) 1967-68 में मरम्मत बागबार्नः पर 12.30 लाख रुपए किए गए थे। इसमे गणतन्त्र दिवस समारोह. 1968 के सम्बन्ध में इन इमारतं, में की गई रं शनी पर हुआ खर्च भी शामिल है।
- (ख) 12.70 लाख रुपए, जिनमे गण-, तःस्र दिव्स रमः।रह, ७१(१ वे स्वद्धा मे र्क, ऊ.ने व्लं रहर्न ए२ हुने व्लाहर्च भी शामिल है।

†[THE DEPUTY MINISTER THE MINISTRY OF WORKS, HOUS-SUPPLY ING AND (SARDAR IQBAL SINGH): It is presumed that the information is required for the North and South Blocks, which are popularly known as Central Secretariat buildings. If so, the answer is as follows:-

- (a) During the year 1967-68, penditure amounting to Rs. lakhs had been incurred on repairs and horticultural works. This includes the expenditure incurred the illumination of these buildings in connection with the Republic Celebrations, 1968.
- (b) Rs. 12.70 lakhs including expenditure on illumination in connection with the Republic Day Celebrations, 1969.]

TENDERS IN CONNECTION WITH THE CONS-TRUCTION OF BUILDINGS FOR UNCTAD II

285. SHRI ARJUN ARORA: SHRI A. P. CHATTERJEE:

WORKS. of Will the Minister HOUSING AND SUPPLY be pleased to state:

(a) whether any tenders were invited for the construction of Curzon Road, Hostel, extension of Vigyan Bhawan and other buildings in Delhi in connection with UNCTAD II; and (b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) and (b) Having regard to the need for quality and execution within a short time, tenders for the building work (including sanitary and water installations) of the two projects were invited from 24 selected contractors of proved capacity with requisite financial and technical resources. Open tenders were invited for works of internal electrical installations in both the buildings and modifications to the sound system in Vigyan Bhavan. The various works were awarded to the lowest tenderers. The contract on woodwork in Hostel at Curzon Road was awarded by negotiations to the Hindustan Housing Factory who alone possessed the required capacity for seasoning the wood in time.

286. [Transferred to the 8th May, 1968.]

KING GEORGE V STATUE

287. SARDAR NARINDAR SINGH BRAR: Will the Minister of WORKS. HOUSING AND SUPPLY be pleased to state the reasons for not removing the statue of King George V from the India Gate, New Delhi so far?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): According to the general policy of Government, the statues of British Monarchs and Viceroys in the Capital are being removed gradually. All the statues except that of King George V have been removed. It will also be removed in two to three months' time after making arrangements for keeping it.

DEATHS DUE TO CANCER

288. SARDAR NARINDAR SINGH BRAR: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

- (a) the number of deaths that took place in the country due to cancer in the year 1967;
- (b) whether Government are aware that a medicine has been developed in Japan to control and eradicate cancer; and
- (c) if so, what efforts are being made to develop such a medicine in India?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY):
(a) The information is being collected and will be laid on the Table of the Rajya Sabha in due course.

- (b) and (c) The Government of India are aware that the following medicines have been introduced in Japan to control and treat cancer during the last ten years:—
 - 1. Nitromin.
 - 2. Sarkomycin.
 - 3. Merphyrin.

These medicines are proprietary drugs which are not manufactured in India.

SCARCITY OF KEROSINE IN PUNJAB

289. SARDAR NARINDAR SINGH BRAR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware that kerosene oil is selling at very high rates in many parts of Punjab;